

ITEM NO.7

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1218/2023

FATEH MOHIT WHIG

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 06-11-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Mr. Shashank Singh, AOR
Mr. Akash Alex, Adv.
Ms. Yogyata Jhunhunwala, Adv.
Ms. Sneha Chandna, Adv.
Mr. Varun Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 The petitioner seeks a direction to the State Bar Councils to collect in the enrollment form details on the disability status of applicant-Advocates so that data driven policies which provide for accessible justice to the disabled can be implemented.
- 2 Issue notice, returnable in four weeks.
- 3 Dasti, in addition, is permitted.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar